

19 *Re. Mid-term Appraisal of DECEMBER 22, 1971 Diplomatic Relations (Vienna 20 the Fourth Five-Year Plan (St.) Conven.) Bill—Appt. of Addl. Members to S.C.*

SHRI H. N. MUKERJEE : Are we merely to take note of this thing and not even know the methodology of discussion in regard to whatever statement the Minister might make ? Shall we merely digest whatever they give us ?

MR. SPEAKER : Prof. Mukerjee is an old Member. Question are not allowed immediately after the statement. He has welcomed suggestions ; if time could be made available you can discuss it.

SHRI H. N. MUKERJEE : Normally, as you know, this kind of thing is discussed in the House but because this is the flag end of the session we get no opportunity. In regard to the Plan this has happened over and over again. Earlier there was the process of getting Members of Parliament to sit in a committee and discuss the plan, the formulation of it, the provisional ideas in regard to it. We can do that sort of thing and give suggestions. Now, he invites suggestions. We are supposed to send them by post

Shri C. SUBRAMANIAM : I have given notice for discussion in this House. Unfortunately because of other priorities, we could not get a chance. But certainly no discussion can take place unless Members go through the documents and digest them. No purpose will be served by discussing it without going through that document.

SHRI SAMAR GUHA (Contd.) : Two new factors have developed for which the whole country is very anxious. Firstly, there is suspension of foreign aid...

MR. SPEAKER : Take some other time.

SHRI SAMAR GUHA : Then there is the Bangla Desh.. (*Interruptions*). We are to meet again in the next budget session. In between there is a big gap ; many changes are there. Tomorrow is the last day ; as least some discussion should be held.

MR. SPEAKER : I thought that after Bangla Desh you would remain cooled down for sometime.

I do expect that for some time to come you will keep cool. He has already explained it.

SHRI S. M. BANERJEE (Kanpur) : We are not asking anything which the Minister cannot answer. Are we not entitled to know about the position of Mujibur Rahman ? The newspapers say so many things. They can find out from the Bangla Desh Government. There are only two points, whether the Government would make any statement as to whether they are going to seek the release of Mujibur Rehman.

MR. SPEAKER : Do you think they are not seeking it ?

SHRI S. M. BANERJEE : They are, but we are supposed to know certain things. Secondly, about the atrocities committed by the Pakistani army before they laid down arms, we want to know whether they want an international tribunal.

10 21 hrs.

STATEMENT RE SUPPLY OF KEROSENE OIL

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : I am glad to inform the Hon. Members that instructions have been issued to the Oil Companies to restore normal supplies of kerosene to all parts of the country. Enough stocks are available to meet the normal requirements. Enough stocks are also in transit to the various consuming centres. The State Governments are being advised to withdraw rationing and other restrictions. They have, however, to exercise utmost vigilance to see that there is no hoarding or over-charging of misuse of the product.

10.22 hrs.

DIPLOMATIC RELATIONS (VIENNA CONVENTION) BILL

APPOINTMENT OF ADDITIONAL MEMBERS TO SELECT COMMITTEE

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : Sir, with your permission, I beg to move :

"That this House do increase the